

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SRI VENKATESA PAPER AND BOARDS LIMITED Date of Commencement of Liquidation: 13-02-2023; List of Stakeholders as on Date: 24-04-2023; Name of IP: Mr. Vasudevan Gopu; Process Number: 1; Last 5 digit of registration number: 10849

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				15750				NA
3	Secured financial creditors								Annexure 3
4	Unsecured financial creditors	1	2462520395	1	2461905451			614944	Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)								Annexure 6
7	Operational creditors (Government Dues)	3	381232489	3	381232489				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		4	2843752884	4	2843153690		0	614944	